

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2229  
ANSWERED ON:06.08.2010  
DEATHS DUE TO LACK OF HEALTHCARE FACILITIES  
Thakur Shri Anurag Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether large number of people are dying due to lack of proper healthcare facilities in various parts of the country;
- (b) if so, the facts in this regard, Statewise;
- (c) whether the Government proposes to include health in the Concurrent List of the Constitution;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) No.
- (b) Does not arise.
- (c) No.
- (d) Does not arise.
- (e) As per Seventh Schedule "Public health and sanitation; hospitals and dispensaries" figures in State List. Moreover, as per 73rd Constitutional Amendment subject of "Health and sanitation, including hospitals, primary health centres and dispensaries" stands transferred to local bodies.